

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Customs Appeal No.76270 of 2018

(Arising out of Order-in-Original No.30/CUS/CC(P)/WB/2017 dated 31.01.2018
passed by Commissioner of Customs (Preventive), West Bengal, Kolkata.)

**Shri Raj Kumar Shaw, Proprietor,
M/s. Sundary Fashion,**

...Appellant

VERSUS

Commissioner of Customs (Preventive), Kolkata

.....Respondent

APPEARANCE

Shri H.K.Pandey, Advocate for the Appellant (s)

Shri M.P.Toppo, Authorized Representative for the Respondent (s)

CORAM: HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)

DATE OF HEARING : 26 August 2022

DATE OF DECISION : 16 September 2022

The Appeal is allowed with consequential relief. For order, see
order of date in Customs Appeal No.76269 of 2018.

Sd/
(P.K.CHOUDHARY)
MEMBER (JUDICIAL)

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